

Annexure – A
26th September, 2020

The following Complaints/Public Grievances are found to be not in conformity with NGT (Practice & Procedure) Rule, 2011, under NGT Act 2010.

Sr.No.	Diary No./ Receipt No.	Date	Name and Address
1	2152/R&I/27-07-2020 2420/LP/2020 28-07-2020	22-07-2020	Hari Krishna P 12-1-59/B, Goodshed Road, Moosapet, Hyderabad – 500018
2	2172/R&I/28-07-2020 2450/LP/2020 30-07-2020	23-07-2020	Avdhesh Kumar Shukla S/o Late Rajelal Shukla Resident- Plot no.. 26, Purana Bithur, Dhurv Nagar, Ward no. 5, Bithur, Kanpur Nagar Mob: 9369044682
3	2175/R&I/28-07-2020 2452/LP/2020 30-07-2020	Nil	K. Vijay Kumar #55 A, Sakalvara Village Bangalore- 560083 Mob:-9845066999
4	2272/R&I/06-08-2020 2568/LP/2020 07-08-2020	28-07-2020	Prashant Kumar, Advocate UP-3882/2004 Civil Court Garmukhteshwar(Hapur), U.P. Pin – 245205 Mob:- 941247253
5	2278/R&I/06-08-2020 2574/LP/2020 06-08-2020	31-07-2020	15, New Lawyers Chambers, Supreme Court, New Delhi
6	2179/R&I/29-07-2020 2575/LP/2020 07-08-2020	Nil	N.P. Mishra DSP, CBI IPCU Delhi 981009640
7	2276/R&I/06-08-2020 2601/LP/2020 07-08-2020	19-07-2020	Shafikuddin Rahman (Social Worker) 265/B-5, Jamia Nagar, South Delhi- 110025
8	2449/R&I/25-08-2020 2941/LP/2020 26-08-2020	20-08-2020	Adv. Nigar Parveen Chamber No. 377, Civil Wing, Tees Hazari Court, Delhi- 110054
9	2460/R&I/26-08-2020 2949/LP/2020 27-08-2020	07-08-2020	Anek Singh S/o Jagan Singh Resident- Manohar Pur, Agra
10	2462/R&I/26-08-2020 2951/LP/2020 26-08-2020	24-08-2020	Lal Singh Rawat Ward no. 06, Bhatt Nagari Ranipokhri, District- Dehradun, Uttarakhand- 248145
11	2469/R&I/27-08-2020 2957/LP/2020 28-08-2020	20-08-2020	Dharmender Dubey Resident- ward no. 03, Sindhi Tola, Shankargarh, Prayagraj Mob: 9140892524

12	2470/R&I/27-08-2020 2988/LP/2020 28-08-2020	Nil	Sunita W/o Gaurav Pathak Gurunanak Colony, Bahadurgarh, Distt. Jhajjar, Haryana
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Mdit.
28/9/20

Assistant Registrar
National Green Tribunal, PB